

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:723
ANSWERED ON:25.11.2011
WHEAT BASED NUTRITION PROGRAMME
Pakirappa Shri S.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has issued any instructions to the State Governments regarding the eligibility of the children of migrant workers to the nearby Integrated Child Development Services (ICDS) centres;
- (b) if so, the details thereof;
- (c) whether the Government has matched the allocation of State Governments for wheat based Nutrition Programme; and
- (d) if so, the details of allocations made by State Governments and the Central Governments for the last three years?

Answer

THE MINISTER OF STATE OF THE MINISTRY WOMEN AND CHILD DEVELOPMENT (SRIMATI KRISHNA TIRATH)

(a) to (d): Yes, Sir. The Government in the Ministry of Women and Child Development has requested all the State Governments / Union Territory Administrations on 01.12.2010 to issue necessary instruction to extend the provision of Integrated Child Development Services (ICDS) Scheme to all the eligible beneficiaries of children below six years of age, pregnant and lactating mothers who are ordinarily resident in the area including migrant population.

Besides, in order to extend the benefits of ICDS Scheme to women workforce working in tea gardens, brick kilns, paddy fields, construction sites and sugarcane fields, migrant population who come for temporary and seasonal work, the Government in the Ministry of Women & Child Development has on 30.09.2011, addressed letters to all the States/UTs requesting them to undertake mapping to ensure that all the habitations are covered under ICDS Scheme and identify areas where there are migrant workers and furnish proposals for setting up of Anganwadi on Demand (AoDs).

The allocations of foodgrains to the States/UTs under the Wheat Based Nutrition Programme (WBNP) are being made every year based on the projected requirements furnished by the State Governments/UT Administrations. These requirements are based on the number of beneficiaries, menu/recipes and proportion of cereals in such recipe etc. After allocation, the foodgrains are procured by the States from the Food Corporation of India. A Statement indicating the quantity of foodgrains allocated to the States/UTs under WBNP for the last three (3) years is annexed.